GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 6208

TO BE ANSWERED ON THE 11TH APRIL, 2017/ CHAITRA 21, 1939 (SAKA) SECURITY TO VIPs

6208. SHRI GODSE HEMANT TUKARAM: SHRI HARIOM SINGH RATHORE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details regarding the present police-public ratio in the country, Statewise;
- (b) the number of dignitaries and VIP/ VVIP who have been provided security under different categories including Z-category during each of the last three years and the current year;
- (c) whether the Government has provided National Security Guard (NSG) cover for protection of such persons in the country;
- (d) if so, the number of NSG personnel deployed for the protection of such persons during the said period, State-wise;
- (e) the total expenditure incurred on such security and the details of reimbursement made by the said persons/ State Governments to defray security expenses;
- (f) the details of the norms and guidelines prescribed to provide security under different categories including Z-category to such persons; and
- (g) whether the Government proposes to raise a separate security agency for providing security cover to such persons and other officials and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a): As per "Data on Police Organizations" published by Bureau of Police Research & Development the police-public ratio (per lakh of population) in the country as on 01.01.2016 is 180.59. State-wise data is at Annexure-I.

(b): Security is provided on the basis of threat assessment done by Central Security Agency. It is subject to periodic review. Based on such review, the security cover is continued, withdrawn or modified. Hence the number of protectees is not static and varies over time. As on date, the number of threat based protectees in the Central list in the various categories is as follows:

| Category | Number | | | | |
|----------|--------|--|--|--|--|
| Z+ | 26 | | | | |
| Z | 58 | | | | |
| Y+ | 144 | | | | |
| Y | 2 | | | | |
| X | 68 | | | | |
| Total | 298 | | | | |

(c) & (d): Yes Madam.Presently 14 'Z+' category protectees have been provided with NSG mobile security cover.NSG has deployed 551 security personnel for the protection of these protectees.

(e): As regards expenditure on security, it is difficult to determine it precisely as it includes salary and allowances to security personnel, communication, transport vehicles, etc. which are accounted for under respective budget heads of different security agencies, including State Government agencies, providing security cover. Such details are not compiled centrally.

(f): There are special instructions for security of the President, the Vice President and the Prime Minister, which are contained in their respective

Blue Books issued by M/o Home Affairs.

Security arrangements for other individuals are made as per the guidelines laid down in the 'Yellow Book' titled 'Security arrangements for the protection of individuals'. The security arrangements for such individuals are made after careful assessment of their threat perception by the Central Security Agency. Depending on the level of threat, security is provided in Z+,Z,Y+,Y and X categories.

Certain categories of individuals, such as Union Ministers, State CMs and Judges of Supreme Court and High Courts, are provided positional/statutory security cover to facilitate bold and impartial decision making. Their security is withdrawn after they demit their office.

(g): No Madam.

ANNEXURE-I

ANNEXURE-I TO UNSTARRED QUESTION NO.6208 REGARDING "SECURITY TO VIP", FOR ANSWER ON 11.04.2017 STATES/UTS WISE SANCTIONED AND ACTUAL POLICE – POPULATION AND AREA RATIO

- AS ON 01.01.2016.

| Sl. | States/UTs | Civil Police per lakh | | Total Police per lakh | | Civil Police per 100 | | Total Police | per 100 |
|-----|-------------------|-----------------------|--------|-----------------------|--------|----------------------|---------|---------------------|---------|
| No. | | of Population | | of Population | | Sq. Km of Area | | Sq.Km. of Area | |
| | | Sanctioned | Actual | Sanctioned | Actual | Sanctioned | Actual | Sanctioned | Actual |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) |
| 1. | Andhra Pradesh | 98.27 | 83.68 | 114.25 | 95.74 | 31.77 | 27.05 | 36.93 | 30.95 |
| 2. | Arunachal Pradesh | 622.95 | 532.90 | 976.59 | 835.73 | 9.72 | 8.32 | 15.24 | 13.04 |
| 3. | Assam | 69.71 | 54.83 | 165.37 | 140.86 | 28.70 | 22.57 | 68.08 | 57.99 |
| 4. | Bihar | 98.98 | 75.53 | 119.17 | 90.68 | 108.74 | 82.98 | 130.92 | 99.61 |
| 5 | Chhatisgarh | 174.65 | 145.67 | 255.39 | 214.92 | 33.26 | 27.74 | 48.63 | 40.93 |
| 6 | Goa | 285.06 | 257.57 | 420.91 | 341.52 | 152.08 | 137.41 | 224.55 | 182.20 |
| 7 | Gujarat | 130.95 | 83.05 | 164.81 | 112.74 | 41.77 | 26.49 | 52.57 | 35.96 |
| 8 | Haryana | 208.61 | 138.11 | 225.83 | 155.16 | 128.90 | 85.34 | 139.53 | 95.87 |
| 9 | Himachal Pradesh | 145.83 | 130.39 | 235.25 | 200.48 | 18.52 | 16.56 | 29.88 | 25.47 |
| 10 | Jammu & Kashmir | 419.16 | 367.89 | 647.67 | 565.75 | 51.14 | 44.88 | 79.01 | 69.02 |
| 11 | Jharkhand | 170.56 | 123.67 | 229.19 | 167.92 | 71.60 | 51.92 | 96.21 | 70.49 |
| 12 | Karnataka | 157.07 | 100.81 | 177.36 | 114.15 | 50.89 | 32.66 | 57.46 | 36.99 |
| 13 | Kerala | 145.33 | 134.71 | 169.95 | 151.36 | 133.12 | 123.40 | 155.68 | 138.64 |
| 14 | Madhya Pradesh | 104.82 | 82.96 | 141.44 | 112.07 | 26.32 | 20.83 | 35.52 | 28.15 |
| 15 | Maharashtra | 145.74 | 134.44 | 159.93 | 147.30 | 56.60 | 52.21 | 62.12 | 57.21 |
| 16 | Manpur | 729.57 | 491.36 | 1243.33 | 974.65 | 84.31 | 56.78 | 143.67 | 112.63 |
| 17 | Meghalaya | 274.32 | 243.27 | 544.01 | 454.47 | 33.77 | 29.82 | 66.97 | 55.95 |
| 18 | Mizoram | 408.41 | 275.33 | 1064.56 | 797.26 | 20.50 | 13.82 | 53.43 | 40.01 |
| 19 | Nagaland | 383.58 | 392.49 | 910.68 | 939.81 | 54.81 | 56.08 | 130.13 | 134.29 |
| 20 | Odisha | 95.36 | 83.47 | 156.32 | 130.95 | 25.93 | 22.70 | 42.51 | 35.61 |
| 21 | Punjab | 212.74 | 186.85 | 272.21 | 240.44 | 122.54 | 107.63 | 156.80 | 138.50 |
| 22 | Rajasthan | 122.58 | 103.64 | 143.61 | 123.12 | 25.99 | 21.97 | 30.45 | 26.11 |
| 23 | Sikkim | 385.40 | 330.75 | 944.25 | 708.85 | 34.98 | 30.02 | 85.70 | 64.33 |
| 24 | Tamil Nadu | 174.97 | 140.81 | 196.39 | 158.77 | 93.16 | 74.98 | 104.57 | 84.54 |
| 25 | Telangana | 141.73 | 110.53 | 177.72 | 130.71 | 44.78 | 34.93 | 56.16 | 41.30 |
| 26 | Tripura | 339.01 | 282.99 | 720.61 | 630.56 | 123.15 | 102.79 | 261.76 | 229.05 |
| 27 | Uttar Pradesh | 151.14 | 72.03 | 167.87 | 83.90 | 135.95 | 64.79 | 150.99 | 75.47 |
| 28 | Uttarakhand | 152.95 | 141.73 | 199.97 | 188.97 | 30.25 | 28.04 | 39.55 | 37.38 |
| 29 | West Bengal | 89.75 | 58.74 | 108.89 | 72.80 | 94.25 | 61.68 | 114.34 | 76.45 |
| 30 | A&N Islands | 682.51 | 629.87 | 813.84 | 712.57 | 45.42 | 41.92 | 54.16 | 47.42 |
| 31 | Chandigarh | 329.20 | 293.69 | 381.88 | 333.47 | 5082.46 | 4534.21 | 5895.61 | 5148.25 |
| 32 | D&N Haveli | 73.63 | 79.33 | 73.63 | 79.33 | 63.14 | 68.02 | 63.14 | 68.02 |
| 33 | Daman & Diu | 165.12 | 120.37 | 165.12 | 120.37 | 477.68 | 348.21 | 477.68 | 348.21 |
| 34 | Delhi | 345.03 | 325.06 | 391.16 | 363.13 | 4891.57 | 4608.43 | 5545.65 | 5148.21 |
| 35 | Lakshdweep | 543.75 | 461.25 | 543.75 | 461.25 | 1359.38 | 1153.13 | 1359.38 | 1153.13 |
| 36 | Puducherry | 197.53 | 166.41 | 243.61 | 191.62 | 682.29 | 674.79 | 841.46 | 661.88 |
| | All India | 144.91 | 107.96 | 180.59 | 137.11 | 57.80 | 43.06 | 72.03 | 54.69 |
